

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-07-2024 AT 10:30 AM**

**CP (CAA) No. 10/230/HDB/2024**  
u/s. 230 of Companies Act, 2013

**IN THE MATTER OF:**

M/s. Transport Corporation of India Ltd., (Transferee Company) & M/s. T C I Ventures Ltd (Transferor Co., 1) & M/s. Stratsol Logistics Pvt Ltd (Transferor Co., 2) & Their respective shareholders & Creditors. **...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr Y Suryanarayana, for petitioner present physically.  
Smt Kusum Yadav, Assistant RD from RD office present physically.  
Mr Deowarat Vasant Rao Meshram, Assistant OL from OL office present physically.  
Learned RD seeks time to file final report. OL final report is on record. For filing final report by the RD one week time is granted. Matter adjourned to 30.07.2024 as a last chance.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**